

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 82 of 2015 & 136 of 2015

Dated: 16th October, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Tata Power Delhi Distribution Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anajni Kumar Singh
Mr. Alok Shankar

Counsel for the Respondent(s) : Mr. Prashant Bezboruah for DERC

ORDER

In the present batch of Appeals, pleadings are said to have been completed.

Learned counsel for the appellant submits that Mr. Gopal Jain, learned Senior Advocate who has to argue to the present appeals is not available for arguments today.

At the request of the appellant, these appeals are being posted for hearing on **17th December, 2015.**

**(I.J. Kapoor)
Technical Member
rkt**

**(Justice Surendra Kumar)
Judicial Member**